

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S SRI SDEV NATURALS RESOURCES INDIA PVT. LTD.

S.NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Sri SDev Naturals Resources India Pvt. Ltd.
2.	Date of incorporation of corporate debtor	01/01/2018
3.	Authority under which corporate debtor is incorporated /Registered	Registrar of Companies Gwalior
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U10209MP2018PTC044788
5.	Address of the registered office and principal office (if any) of corporate debtor	EW-100, Scheme No.94 Behind Medi Nova Centre, Bangali Square. Indore MP 452016
6.	Date of closure of Insolvency Resolution Process	17/02/2023
7.	Liquidation commencement date of corporate debtor	17/02/2023
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Nishant Agrawal IBBI/IPA-001/IP-P02100/2020-2021/13283
9.	Address and e-mail of the liquidator, as registered with the Board	405, Amar Residency, Survey No. 1264/1/2, Near Mayur Hospital, Eastern Ring Road, Indore – 452016 Email Id: nishantagrwalca@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	AS-2, P-Plaza, 345, Alok Nagar, Opp. Maruti Nexa Service, Near Green Vally Apartments, Kanadiya Road, Indore – 452016. Email Id: cirp.ssnr@gmail.com
11.	Last date for submission of claims	19/03/2023

Notice is hereby given that the **National Company Law Tribunal Indore Bench Court No. 1** has ordered the commencement of liquidation of **Sri SDev Naturals Resources India Pvt. Ltd.** on 17/02/2023.

The stakeholders of **Sri SDev Naturals Resources India Pvt. Ltd.** are hereby called upon to submit their claims with proof on or before 19/03/2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. The claims forms for the purpose of submission of claims can be downloaded from the website of IBBI (<https://ibbi.gov.in/en/home/downloads>), relevant claim forms mentioned against S.No. 3 - Forms under the Insolvency and Bankruptcy Board of India (Liquidation process) Regulations, 2016.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

SD/-
NISHANT AGRAWAL
LIQUIDATOR
SRI SDEV NATURALS RESOURCES INDIA PVT. LTD.
Reg. No. IBBI/IPA-001/IP-P02100/2020-2021/13283
405, Amar Residency, Survey No. 1264/1/2,
Near Mayur Hospital, Eastern Ring Road, Indore— 452016

Date: 22/02/2023

Place: Indore

